

(5) A copy of the Caltex Oil Refining (India) Limited and Hindustan Petroleum Corporation Limited Amalgamation Order, 1978 (Hindi and English versions) published in Notification No. S.O. 312 (E) in Gazette of India dated the 9th May, 1978, under sub-section (5) of section 396 of the Companies Act, 1956. [Placed in Library. See No. LT-2376/78].

G.S.R. 763 in Gazette of India dated the 17th June, 1978.

[Placed in Library. See No. LT-2376/78].

(2) A statement (Hindi and English versions) indicating the result of the market loans floated by the Government of India in May and June, 1978. [Placed in Library. See No. LT-2379/78].

**OPEN LINES (RAILWAYS IN INDIA)
GENERAL (AMENDMENT) RULES**

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): I beg to lay on the Table a copy of the Open Lines (Railways in India) General (Amendment) Rules, 1978 (Hindi and English versions) published in Notification No. G.S.R. 658 in Gazette of India dated the 20th May, 1978 issued under section 47 of the Indian Railways Act, 1890. [Placed in Library. See No. LT-2377/78].

12.56 hrs.

ASSENT TO BILLS

SECRETARY: Sir, I lay on the Table the Finance Bill, 1978 passed by the Houses of Parliament during the last session and assented to since a report was last made to the House on the 15th May, 1978.

2. Sir, I also lay on the Table copies, duly authenticated by the Secretary-General of Rajya Sabha, of the following seven Bills passed by the Houses of Parliament during the last session and assented to:—

**NOTIFICATIONS UNDER ADDITIONAL EMOLUMENTS (COMPULSORY DEPOSIT)
ACT, 1974 AND STATEMENT RE.
MARKET LOANS**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ZULFIQARULLAH): I beg to lay on the Table—

(1) A copy each of the following Notifications (Hindi and English versions) under section 25 of the Additional Emoluments (Compulsory Deposit) Act, 1974:—

(i) The Additional Emoluments Compulsory Deposit (Local Authority Employees) (Amendment) Scheme, 1978, published in Notification No. G.S.R. 762 in Gazette of India dated the 17th June, 1978.

(ii) The Additional Emoluments Compulsory Deposit (Employees other than employees of Government and Local Authorities) (Amendment) Scheme, 1978, published in Notification No.

1. The Public Sector Iron and Steel Companies (Restructuring and Miscellaneous Provisions) Bill, 1978.

2. The Port Laws (Amendment) Bill, 1978.

3. The Deposit Insurance Corporation (Amendment and Miscellaneous Provisions) Bill, 1978.

4. The Coal Mines Nationalisation Laws (Amendment) Bill, 1978.

5. The Electricity (Supply) Amendment Bill, 1978.

6. The Reserve Bank of India (Amendment) Bill, 1978.

7. The Customs, Central Excises and Salt and Central Boards of Revenue (Amendment) Bill, 1978.

3. Sir, I also lay on the Table the Banking Service Commission (Repeal) Bill, 1978 passed by the Houses of Parliament at a joint sitting and assented to.